

ITEM NO.52

REGISTRAR COURT. 2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 127278/2019, 127279/2019, 82439/2020, 90520/2021, 44710/2022,
45387/2022, 60640/2022, 68575/2022, 70231/2022, 105264/2022,
187812/2022, in Writ Petition(s)(Criminal) No(s). 231/2019

AJAY BHARDWAJ

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(ONLY MA 2043/2022 IS TO BE LISTED FOR FDR RENEWAL
IA No. 68575/2022 - APPLICATION FOR PERMISSION
IA No. 127278/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 82439/2020 - CANCELLATION OF BAIL
IA No. 105264/2022 - CANCELLATION OF BAIL
IA No. 45387/2022 - CANCELLATION OF BAIL
IA No. 90520/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 127279/2019 - EXEMPTION FROM FILING O.T.
IA No. 60640/2022 - INTERVENTION APPLICATION
IA No. 187812/2022 - INTERVENTION/IMPLEADMENT
IA No. 44710/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 70231/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

MA 2043/2022 in W.P.(CrI.) No. 304/2018 (X)

Date : 16-12-2022 These matters were called on for hearing today.

For Petitioner(s)

By Courts Motion, AOR
Mr. Jayant Mohan, AOR
Mr. Deepak Prakash, AOR
Mr. Vardaan Kapoor, Adv.

For Respondent(s)

Mr. Raj Bahadur Yadav, AOR
Mrs. A. Deepa, Adv.
Ms. Dumni Soren, Adv.

Mr. Amrish Kumar, AOR
Mr. MADHURA CHITNIS, Adv.
Ms. Ankeeta Appanna, Adv.

Mr. Nishant Ramakantrao Katneshwarkar, AOR

Mr. Aaditya Aniruddha Pande, AOR
Mr. Omkar Jayant Deshpande, Adv.
Mr. Siddharth Dharmadhikari, Adv.

Mr. Sachin Patil, AOR
Dr. Joseph Aristotle S., AOR

Mr. Arvind Kumar Sharma, AOR
Mrs. A DEEPA, ADV.

Mr. Chirag M. Shroff, AOR
Mr. Shailendra P. Singh, Adv.

Mr. B. Krishna Prasad, AOR
Mr. Mukesh Kumar Maroria, AOR
Mr. Shashwat Parihar, Adv.
Mr. Shashwat Anand, Adv.
Mr. Dhruv Vig, Adv.

Mr. Siddharth Mittal, AOR
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Mr. Shubhranshu Padhi, AOR
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Mr. Avadhesh Kumar Dubey, Adv.
Mr. Siddharth Gautam, Adv.
Mr. S. Krishnamoorthy, Adv.
Mr. S. Senthilelangovan, Adv.

Ms. Kamakshi S. Mehlwal, AOR
Ms. Pallavi Pratap, AOR
Mr. Kedar Nath Tripathy, AOR
Mr. P. S. Sudheer, AOR
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Ms. Shruti Jose, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

MA 2043/2022 in W.P.(Crl.) No. 304/2018

FDRs be renewed for a period of one year.

S.P.S. LALER
Registrar